IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CA-(CAA)-88(ND)/17

IN THE MATTER OF:

M/s. MKS Pharma Limited
And M/s. Skymap Healthcare (P) Ltd.

PETITIONER

SECTION:

Under Section 230-232

Order delivered on 08.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent

: -

For ROC, Delhi

: Mr. Manish Raj, Company Prosecutor

ORDER

Order reserved.

(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit 08.8.2017